MINISTRY OF RURAL DEVELOPMENT
NOTIFICATION

New Delhi, the 21st October, 2011

S.O. 2423(E).—In exercise of the powers conferred by sub-paragraph (ix) of Paragraph 1 of the Schedule I of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (42 of 2005), the Central Government, in consultation with the State Governments, hereby notifies the following work to be included in the Schemes of the State Governments, namely:

Construction of play grounds in districts as identified by the Central Government for Integrated Action Plan.


D. K. JAIN, Jt. Secy.